

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
03-07-2024 AT 10:30 AM**

**CP No.203/241/HDB/2020  
AND  
IA (CA) 145 & 155/2024 in CP No.203/241/HDB/2020  
u/s. 241 of Companies Act, 2013**

**IN THE MATTER OF:**

Mr. Srikant Gopal Rathi & 3 Others

**...Petitioner**

**AND**

Nagarjuna Agro Chemicals Pvt Ltd & 8 Others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP No.203/241/HDB/2020**

Learned Mr Balvinder Singh, Administrator present through Video Conference.  
Learned Counsel Mr Nakul Mohta, for Company Petitioner present through Video Conference.

Learned Counsel Dr S V Rama Krishna, for Respondent Nos 1 to 4 present through Video Conference.

Learned Administrator filed brief report and stated that copies of the same have been furnished to the parties concerned. The same is recorded.

Call on 18.07.2024, for regular report.

**IA (CA) 145 /2024**

For consideration, call on 18.07.2024.

**IA (CA) 155/2024**

For consideration, call on 18.07.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**